

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati- 08-08-2023

HC.VII-02/2013/7532/A### Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint **Smti Binken Segia**, newly appointed Grade-III Judicial Officer of Arunachal Pradesh Judicial Service, as Deputy Registrar Gauhati High Court, Itanagar Permanent Bench, Yupia, in her Grade Pay plus other allowances as admissible under the rules with effect from the date of assuming charges of the post by the Officer.

By Order,

Id/-Romen Baruah

REGISTRAR (VIGILANCE)

Memo No HC.VII-02/2013/7533/A Dated : 08-08-2023

Copy to:-

1. The Commissioner / Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar for information & necessary action in this regard.
2. The Accountant General (Audit), Arunachal Pradesh, Itanagar.
3. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun. He is requested to inform the Officer accordingly.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Papumpare District.
6. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
7. The Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
8. Smti Binken Segia, newly appointed Officer in Grade-III of the Arunachal Pradesh Judicial Service.
9. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the High Court website.
10. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of His lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of Her Ladyship's kind information.
12. CA to Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Admn.) / Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Government Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

8/8/2023

REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT, GUWAHATI